

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 839
TO BE ANSWERED ON 07.02.2024**

INCOME GENERATED FROM FREIGHT TRAFFIC

†839. SHRI GUMAN SINGH DAMOR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total income generated separately from freight traffic operations and passenger traffic during the year 2022-23;**
- (b) the various efforts being made to increase income from freight traffic and passenger operations;**
- (c) the number of accidents that occurred in railway operations during the year 2022-23 along with the reasons therefor;**
- (d) the figures of loss of life and property caused due to these accidents;**
- (e) the various steps being taken to make rail traffic safe;**
- (f) whether there is a scheme for insurance of railway passengers;**
- (g) if so, the details thereof; and**
- (h) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (h) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF UNSTARRED QUESTION NO. 839 BY SHRI GUMAN SINGH DAMOR TO BE ANSWERED IN LOK SABHA ON 07.02.2024 REGARDING INCOME GENERATED FROM FREIGHT TRAFFIC

(a) The total revenue generated from freight traffic operations is ₹ 1,62,263 crore and from passenger traffic is ₹ 63,417 crore during the FY 2022-23.

(b) To enhance freight revenue, Indian Railways is constantly in touch with customers and is focusing on meeting the needs of freight in terms of timely availability, reliable service and proper handling of cargo. For this induction of wagons and enhancement of freight terminals have been undertaken like General Purpose Wagon Investment Scheme, Liberalized Special Freight Train Operator Scheme, Automobile Freight Train Operator Scheme and Gati Shakti Multi-Modal Cargo Terminal Scheme etc.

(c) and (d) During the FY 2022-23, 48 consequential accidents occurred mainly due to asset failure, environmental factors and human errors. Consequential train accidents have reduced from 135 in 2014-15 to 48 in 2022-23. Eight persons lost their lives during the FY 2022-23 in 48 consequential train accidents. Loss to railway property due to these accidents was ₹ 59.56 crore.

(e) The steps taken by the Government to make rail traffic safe include introduction of Rashtriya Rail Sanraksha Kosh in 2017-18 for replacement/renewal/upgradation of critical safety assets. Steps to enhance safety include provision of Electrical/Electronic Interlocking Systems, Interlocking of Level Crossing Gates, Complete Track Circuiting of stations, Vigilance Control Devices, Fog Safety Devices, Modern track structure, replacement of conventional ICF design coaches with LHB design coaches, elimination of unmanned level crossings and Rolling Blocks for advance planning of repair & maintenance.

(f) to (h) The Optional Travel Insurance Scheme was launched by the Indian Railways from 01.09.2016 for the benefit of railway passengers. This insurance scheme is optional to the passengers booking Confirmed/RAC, online/e-ticket from the official website of Indian Railway Catering and Tourism Corporation Limited. With effect from 01.11.2021, the premium for the scheme is ₹ 0.35/- (inclusive of all taxes) per passenger per trip. The sum assured is as follows:-

Description	Sum assured
In case of Death	₹ 10 Lakh
Permanent Total Disability	₹ 10 Lakh
Permanent Partial Disability	Up to ₹ 7.5 Lakh
Hospitalization Expenses for Injury	₹ 2 Lakh
Transportation of mortal remains	₹ 10 Thousand
